

ITEM NO.45

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)No(s).24803-24804/2018

(Arising out of impugned final judgment and order dated 06-04-2018 in WA No. 17078/2016 06-04-2018 in WA No. 56654/2017 passed by the High Court Of Judicature At Allahabad)

DR. PROFESSOR RAJENDRA CHAUDHARY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-07-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Manu Yadav, Adv.
Mr. Divyakant Lahoti, AOR

For Respondent(s) Mr. Ankit Goel, AOR
Mr. Atul Kumar, Adv.
Mr. Om Prakash Shukla, Adv.

Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 19.08.2019.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master